

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 258 OF 2020

Kargwal Constructions Pvt. Ltd. .... Petitioner

*V e r s u s*

Office of the District Collector and Magistrate  
North, Goa. .... Respondents

Mr. A. D. Bhobe and Ms. Kalpa Govekar, Advocates for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional  
Government Advocate for the Respondent nos.1, 3 and 4.

Mr. Nigel Da Costa Frias with Mr. Gaurish Malik, Advocates for the  
Respondent nos.5 and 6.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 7<sup>th</sup> December, 2020

P.C.

1. We Stand over this matter to the 19<sup>th</sup> of January, 2021 since, at this  
stage, at present, we do not have any material before us to indicate that the

Covid-19 has improved to the extent of making it conducive to have a public hearing of the nature which the petitioner now seeks.

2. Stand over to 19.01.2021.

M. S. JAWALKAR, J.

M. S. SONAK, J.

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